

is December 31, 1995 and is to be re-paid alongwith interest by September 1, 2013.

The areas of utilisation of the loan includes utilisation of consultants' services for the preparation, solicitation and evaluation of proposals and negotiations with selected bidders for the implementation of new Power Projects, evaluation of outstanding project proposals, review of proposed contractual arrangements and negotiation of power purchase and other related agreements with private/joint venture power promoters

(d) to (g) In Feb., 1992, World Bank approved a Loan to Govt of India for Power Utilities Efficiency Improvement Project amounting to US \$ 265 Million, the proceeds of which are to be on-lent to PFC, who would re-lend the same to eligible State Electricity Boards. The project will cover areas such as Upgrading of Transmission and Distribution System, System Renovation, Environmental Upgrading of Power Plants, and Institutional Strengthening of Power Utilities, etc. The Loan became effective in March, 1992. There has been no drawal out of the Loan by PFC so far for reasons such as the time required in preparation of schemes, appraisal, finalisation of bid documents etc. It is envisaged that the drawals under the Loan would commence during the current financial year.

Creation of separate News Services Division in Doordarshan on the Lines of AIR

*36 SHRI SHIV PRATAP MISHRA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that the move to create a separate News Service Division in Doordarshan on the lines of AIR, has been shelved; and

(b) if so, what are the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K. P. SINGH DEO): (a) There is no such proposal.

(b) Does not arise_

Amount payable by Department of communications to Equipment Manufacturers

37. SHRI P. UPENDRA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Department of Communications owes a large amount of money to the manufacturers of equipment purchased by them; and

(b) if so, what are the details of outstanding bills so far and the reasons for non-payment?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Yes Sir. The Department of Telecommunications owes some amount to various manufacturers of Telecom equipment.

(b) The Department of Telecommunications including Mahanagar Telephone Nigam Limited has purchased equipment worth about Rs. 4500 crores and there are some outstanding bills for payment amounting to approximately Rs. 262 crore. The reasons for non-payment are inadequate funds, limitations on drawing limits of various Telecom Circles, lack of complete documentations required to be attached with the claims etc.

सूती धागों का उत्पादन

*38. श्री राम सिंह राठवा : क्या वस्त्र मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि विगत तीन वर्षों के दौरान सूती धागों के उत्पादन में निरंतर वृद्धि हो रही है;

(ख) यदि हाँ, तो तत्संबंधी ब्यौरा क्या है और विगत तीन वर्षों के दौरान सूती धागों के उत्पादन में कितनी वृद्धि हुई है; और

(ग) सरकार द्वारा बुनकरों को सस्ती दरों पर सूती धागे उपलब्ध कराने हेतु क्या प्रयास किये गये हैं?

वस्त्र मंत्रालय में राज्य मंत्री (श्री जी० वेंकटस्वामी) : (क) और (ख) पिछले 3 वर्षों के दौरान सूती धागे के उत्पादन के ब्यौरे निम्नांकित अनुसार हैं :-

वर्ष	उत्पादन (मिलियन कि०ग्रा० में)	वृद्धि दर (प्रतिशत)
1990-91	1510	10 प्रतिशत
1991-92	1450	4 प्रतिशत
1992-93	1481	2 प्रतिशत

(ग) बुनकरों को सस्ती दरों पर सूती धागे की व्यवस्था करने के लिए सरकार ने विभिन्न उपायों के माध्यम से प्रयास किए हैं जैसे :-

(1) हैक धागे दायित्व योजना जिसके अन्तर्गत प्रत्येक धागे निर्माता को अपने विपणन योग्य धागे का कम से कम 50 प्रतिशत धागे हैक के रूप में पैक करना अपेक्षित होता है जिसमें से 40 तथा उससे कम के कण्डों में पैक किया जाने वाला धागे 80 प्रतिशत से कम नहीं होगा।

(2) नई बुनकर सहकारी कताई मिलों की स्थापना करने तथा विभिन्न राज्यों में मौजूदा बुनकर सहकारी मिलों की क्षमता का विस्तार आधुनिकीकरण करने के लिए राष्ट्रीय

सहकारी विकास निगम (एन०सी०डी० सी०) को ऋण सहायता।

(3) हथकरघा क्षेत्र को उचित कीमतों पर धागे की सप्लाई की व्यवस्था करने के मुख्य उद्देश्य से राष्ट्रीय हथकरघा विकास निगम (एन एच डी सी) की स्थापना की गई है।

(4) हथकरघा बुनकरों को सप्लाई करने के लिए सहकारी राज्य क्षेत्र मिलों द्वारा निर्मित धागे की बिक्री कीमतों को नियंत्रित करने के लिए राज्यों में हैक धागे कीमत निर्धारण समिति का गठन।

(5) हथकरघा क्षेत्र में प्रयुक्त अन्त-निर्वाहियों की वित्तीय रियायतें।

Steps to check black money

*39. SHRI SURESH PACHOURI:

SHRI IQBAL SINGH:

Will the Minister of FINANCE be pleased to state:

(a) whether Government propose to make a fresh study to estimate magnitude of black money in the country;

(b) if not, what are the reasons therefor;

(c) what are the details of steps being taken to control black money; and

(d) what have been the results of various schemes/actions taken to control black money?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKAR MURTHY): (a) and (b) There is no fresh proposal under consideration of the Government for a study to estimate the magnitude of black money in the country. In the past, National Institute of Public Finance and Policy had carried out a very exhaustive study on this subject and it made a number of suggestions to con-